



2026:DHC:7640



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
# **CNR No. DLHC010048072026**  
+ **ARB.P. 266/2026**  
**M/S VATIKA BUSINESS CENTRES PRIVATE LIMITED**

.....Petitioner

Through: Mr. Abhijeet Gupta and Mr.  
Aayush Rai, Advs.

versus

**SYNERGY PROPERTY MAINTENANCE LLP.....Respondent**  
Through: Adv. (appearance not given)

**CORAM:**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**  
**08.09.2026**

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1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition on the ground that the matter has already been settled between the parties.

2. In view of the above, the present petition is dismissed as withdrawn.

**OM PRAKASH SHUKLA, J**

**SEPTEMBER 8, 2026/ss**